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**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

ORDER

New Delhi, the---- , 2023

S.O.------(E).- In exercise of the powers conferred by section 16 of the Bureau of Indian Standards Act, 2016 (11 of 2016), the Central Government, after consulting the Bureau of Indian Standards, is of the opinion that it is necessary or expedient so to do in the public interest, hereby makes the following Order, namely:-

1. **Short title and commencement.**- (1) This order may be called the Solar DC Cable and Fire Survival Cable (Quality Control) Order, 2023.

(2) It shall come into force on the expiry of six months from the date of publication of this notification in the Official Gazette.

2. **Compulsory use of Standard Mark.**- Goods or articles specified in the column (1) of the Table shall conform to the corresponding Indian Standard mentioned in column (2) of the Table and shall bear the Standard Mark under a license from the Bureau of Indian Standards as per Scheme-1 of Schedule-II to the Bureau of Indian Standards (Conformity Assessment) Regulations, 2018:

Provided that nothing in this order shall apply to goods or articles manufactured domestically for export.

3. **Certification and enforcement authority.**- The Bureau of Indian Standards shall be the certifying and enforcing authority for the goods or articles specified in the Table.

4. **Penalty for Contravention.** – Any person who contravenes the provisions of this Order shall be punishable under the provisions of the Bureau of Indian Standards Act, 2016.

TABLE

Goods or articles	Indian Standard	Title of Indian Standard
(1)	(2)	(3)
Solar DC Cable	17293: 2020	Electric Cable for Photovoltaic Systems for rated voltage 1500 V DC
Fire Survival Cable	17505 (Part 1): 2021	Thermosetting Insulated, Fire Survival Cables for working voltages upto and including 1100 V AC and 1500 V DC

Note.- For the purposes of this Table, the latest version of Indian Standards including the amendments thereof, as notified by the Bureau of Indian Standards from time to time shall apply.

(F. No. P-29026/6/2022-LEI)

(Sanjiv)

Joint Secretary to the Government of India